## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K. PREETHA. Adv.? for KSR & co.

2. Rohan Rey wekenen

Coursel for Etations

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc